

(b) the amount claimed by the company for the first quarter of 1962-63; and

(c) the amount sanctioned and actually paid?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No assistance on account of sand stowing for the year 1961-62 has so far been granted by the Coal Board to Singareni Collieries, as the Company submitted its application in the proper form with all the necessary particulars only on the 28th June, 1962. This application is under consideration of the Coal Board.

(b) The Company has submitted a claim of Rs. 1,05,699.69 nP. for April and May, 1962. Its claim for June, 1962 has not been received by the Coal Board so far.

(c) The application of the Company for the year 1962-63 is also under consideration of the Board.

National Scholarships Scheme

336. Shrimati Laxmi Bai: Will the Minister of Education be pleased to State the total number of students belonging to Andhra Pradesh, who got scholarships under the National Scholarships Scheme during 1961-62 academic year?

The Minister of Education (Dr. K. L. Shrimali): 163.

Armymen for Congo

337. { Shri Buta Singh:
Shri Gulshan:

Will the Minister of Defence be pleased to state:

(a) the total number of Armymen of all wings who were sent to Congo in 1961-62 and number of those who laid their lives there;

(b) whether their families have been paid any compensation;

(c) if so, the details thereof, and if not, the reasons therefor; and

(d) what steps are being taken for the maintenance of the said families and arranging education and employment for their children?

The Minister of Defence (Shri Krishna Menon): (a) The total number of Army personnel sent to the Congo in 1961-62 is 5661. In addition, 3 Naval and 282 Air Force personnel were sent. 15 Indian Armed Forces personnel were killed in action in the Congo.

(b) Yes, Sir.

(c) A statement is laid on the Table. [See Appendix I annexure No. No. 36].

(d) The Soldiers', Sailors & Airmen's Boards Organisation, through the network of its District Soldiers', Sailors' & Airmen's Boards, looks after the welfare of families of ex-Servicemen. Details of assistance asked for and given are not readily available.

Police Firings and Lathi Charges

338. { Shri Gulshan:
Shri Buta Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the names of places and dates on which police firing and lathi charges took place during the last three years in the Centrally administered areas and the dates on which curfew and section 144 Cr. P.C. was imposed with the names of places?

(b) total number of persons died, wounded or disabled as a result of these firings, etc.; and

(c) total number of persons against whom cases were registered with the number of those convicted, cases withdrawn and also of those against whom cases are still pending?